

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: APRIL 10, 2015

No. 801 /JR(S)/2015

The Court's Notification No. 370/JR(S)/2015 dated 08.04.2015 regarding posting of Sri Arun Kumar Rai is hereby cancelled.

No. 802 /JR(S)/2015

In supersession of Court's Notification No. 369/JR(S)/2015 dated 08.04.2015, Sri **Pawan Kumar Rai**, Civil Judge, Junior Division, Chunar (Mirzapur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sri Avanish Kumar Pandey.

BY ORDER OF THE COURT,

sd/-

**(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 197/JR(S)/2015 Dated: Allahabad : April 10, 2015

In continuation of Court's endorsement no.185/JR(S)/2015 dated 08.04.2015, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Faizabad and Mirzapur. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.

14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge,s, Faizabad and Mirzapur. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**